

13

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A. 1046/97

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri H.O. Gupta, Member (A)

New Delhi this the 2nd day of June, 2000

1. Hari Kesh Meena
S/o Mangelal Meena
OH 01, Sector II
Sadiq Nagar
New Delhi-49
2. B.P. Singh
S/o Shri LAKHMI CHAND
128, Sector No. 2, Type III
Sadiq Nagar
New Delhi
3. G.L. Meena
S/o Shri Baghunath Meena
177 Type II, Karkardooma
Delhi
4. Peter Baba
S/o Late Sh. Julius Baba
R/o 4-428-Carojini Nagar
New Delhi 110023

(None for the applicants) Applicants ..Applicants

Versus

1. Lt. Governor
through
Chief Secretary
Govt. of NCT of Delhi
5, Sham Nath Marg
Delhi
2. Secretary (Services)
Govt. of NCT of Delhi
Delhi
3. Union of India
through
Secretary
Ministry of Home
Department of DOP
New Delhi


.. Respondents

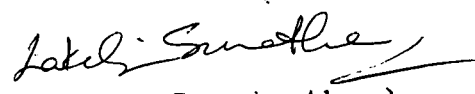
(None for the Respondents)

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

None for the parties even on the second call. We note that there are 4 applicants in this case and none has appeared nor their counsel. This case has been listed at Serial No.9 of today's cause list under the caption that "no adjournment will be given". If the applicants were interested in pursuing it, they should have been present either in person or through counsel. In the circumstances, O.A. is dismissed for default and non-prosecution.


(H.O. Gupta)
Member(A)


(Smt. Lakshmi Swaminathan)
Member(J)

'SRD'